

लिये कार्य के आवंटन की सोच रही है। परन्तु अभी तक इस पर कोई अन्तिम निर्णय नहीं लिया गया है। अतः निश्चित समय का, कि कब तक पुनर्गठन समाप्त हो जायेगा और सम्बद्ध अधिकारियों को प्रशासनिक कार्यों से भारमुक्त कर दिया जायेगा, बता सकना कठिन है।

Opening of shop for sale of Foreign Exchange by Reserve Bank of India

2692. SHRI YASHPAL SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal under the consideration of Government that the Reserve Bank should open its own shops for selling foreign exchange at a higher price than the official rate ;

(b) if so, the details of such a proposal ; and

(c) by what time the final decision will be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) and (c). Do not arise.

Fire at Dum Dum Airport, Calcutta

2693. SHRI B. K. DASCHOWDHURY : SHRIMATI SUCHETA KRIPALANI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any enquiry was held into the fire at Dum Dum airport on the 29th October, 1970 ; and

(b) if so, the details thereof and approximate loss suffered due to the fire ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Yes, Sir. The fire broke out at the switch board of the control tower in the

Dum Dum airport at 10.25 p.m. on 28-10-70.

(b) An enquiry was conducted by the Executive Engineer (Electrical), C.P.W.D. The cause of the fire is attributed to a short circuit in the multicore control cable terminals. The damage is estimated at Rs. 250/-.

Recommendations of Fourteenth All India Tourist Development Council for Grant of Liberal Liquor Licences

2694. SHRI B. K. DASCHOWDHURY : SHRI NARAYANAN : SHRI N. R. LASKAR :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the fourteenth All India Tourist Development Council recommended that the State Governments should grant liquor licences liberally to establishments frequented by foreign tourists ; and

(b) if so, the details thereof and the reaction of the Central and the State Governments thereto ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). One of the Resolution passed by the Tourist Development Council at its 14th meeting held at Madurai on October 18-21, 1970, recommended that the State Governments should liberally grant bar licences to establishments frequented by foreign tourists, such as hotels on the approved list of the Department of Tourism, Tourist Bungalows and Restaurants at the Airports and important tourist centres. Since it is the State Governments who are concerned, copies of the Resolution have been sent to them for consideration.

Recommendations of the Third Pay Commission Regarding Interim Relief

2695. SHRI B. K. DASCHOWDHURY : Will the Minister of FINANCE be pleased to state :